

शहर की सफाई करने वाले लोग हैं उन हजारों
 आयियों के साथ आप ब्रेल रहे हैं, अगर आप
 उनको पहले बसा दें, उनको एम्प्लायमेंट
 प्रोव्हीनियन्स दे दें, उन के रहने का इन्तजाम
 कर दें, उनके लिये कोई धन्वा तलाश कर दें,
 तब मेरी हमदर्दी आपके साथ होगी। मैं
 आपकी कठिनाइयों को समझता हूँ। लेकिन
 जिस बात से मुझको विरोध है वह यह है कि
 गवर्नमेंट ने एक कांतिन के बजाय छः कांतिन
 पैदा कर दिये।

दूसरी बात जो ख़ास तौर पर इस बिल में
 दी गई है वह क्लाज 10 (ई) है, यानी पावर
 आफ जूरिडिक्शन। इससे कहीं ज्यादा यह
 खतरनाक है। एक आदमी मारे और फिर कहे
 कि रोओ मत, पीटो भी, मारो भी, कत्ल भी करे
 लेकिन उसे उफ नहीं होनी चाहिये। इससे
 ज्यादा जुल्म और क्या हो सकता है ?

15 hrs.

MR. CHAIRMAN: Is he finishing
 or would he like to have some more
 time in which case he can continue
 on the next occasion. Now it is 3
 O'clock. We have to take up Private
 Members' business.

SHRI RANDHIR SINGH: I would
 like to have some more time. I will
 continue on the next occasion.

COMMITTEE ON PRIVATE MEM- BERS' BILLS AND RESOLUTIONS

THIRTY-THIRD REPORT

SHRI BHALJIBHAI PARMAR
 (Dohad): I move:

"That this House agrees with the
 Thirty-third Report of the Commit-
 tee on Private Members' Bills and
 Resolutions presented to the House
 on the 31st July, 1968."

MR. CHAIRMAN: The question is:

"That this House agrees with
 the Thirty-third Report of the
 Committee on Private Members'
 Bills and Resolutions presented to

the House on the 31st July, 1968."

The motion was adopted.

15.01 hrs.

RESOLUTION RE POSTS IN CIVIL AND MILITARY DEPARTMENTS— *contd.*

MR. CHAIRMAN: Now we take up
 further discussion of the following
 Resolution moved by Shrimati Tar-
 keshwari Sinha on the 3rd May,
 1968:—

"This House is of opinion that with
 a view to ensure efficiency and eco-
 nomy, a high-powered committee be
 appointed to examine the question
 of creation of highly paid posts and
 selection of personnel in the Civil
 and Military Departments, including
 the existing procedure obtaining in
 regard thereto."

Shrimati Tarkeshwari Sinha.

SHRIMATI TARKESHWARI SINHA
 (Barh): Mr. Chairman, Sir, when I
 moved this Resolution during the last
 session of the Lok Sabha, I was going
 to say that many people in the country
 have been feeling greatly concerned
 about the growing favouritism and
 nepotism in our administrative set-up.
 The tentacles of these are not only
 confined to the civil service, but these
 have gone very deeply to our commer-
 cial undertakings, the public sector
 projects; the defence of this country
 has also not been left immune from
 that.

We in this country have been follow-
 ing a system of administration which
 was given to us by the British Gov-
 ernment. The Britishers at that time
 had instituted certain fundamental
 rules and also had created certain con-
 ventions primarily to suit their
 purpose and the purpose was to
 reward the loyalties of their subjects.
 They wanted to create a class of people
 in this country who could assure them
 who could provide for them, a com-
 plete loyalty to their structure. When
 we became independent, we hardly
 did anything to change those things.
 We did not realise, that it was an ad-